COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 282 OF 2014

Dated: 13th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Haryana Vidyut Prasaran Nigam Ltd.	**.....**	**Appellant(s)**
Vs		
Haryana Electricity Regulatory Commission & Ors.	**.....**	**Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Saloni Sacheti

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamshi for R-2 &R-4

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt